

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH : B : NEW DELHI

BEFORE SHRI C.M. GARG, JUDICIAL MEMBER
AND
SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER

ITA No.1624/Del/2020
Assessment Year: 2017-18

Cryoviva Biotech Private Limited, Vs. ACIT,
F-2/7, Okhla Industrial Area, Circle-6(2),
Phase I, New Delhi, New Delhi.
Delhi – 110 001.

PAN: AACCC6069Q

(Appellant)

(Respondent)

Assessee by	:	Shri Divyansh Jain, Advocate
Revenue by	:	Shri R.S. Yadav, Sr. DR
Date of Hearing	:	11.08.2022
Date of Pronouncement	:	11.08.2022

ORDER

PER C.M. GARG, JM:

This appeal filed by the assessee is directed against the order dated 11.08.2020 of the CIT(A)-2, New Delhi, relating to Assessment Year 2017-18.

2. The Id. Counsel for the assessee, at the time of hearing, sought withdrawal of the appeal filed by the assessee stating that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020. However, Form No.3 is yet to be

obtained. He accordingly submitted that this appeal may be allowed to be withdrawn.

3. In absence of any objection from the side of the ld. Sr. DR, the request of the assessee for withdrawal of the appeal is allowed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Scheme, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. The Revenue has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, the appeal is consigned to record and, for statistical purposes, is treated as dismissed.

The order pronounced in the open court on conclusion of the hearing on 11.08.2022.

Sd/-

(ANADEE NATH MISSHRA)
ACCOUNTANT MEMBER

Sd/-

(C.M. GARG)
JUDICIAL MEMBER

Dated: 11th August, 2022.

dk

Copy forwarded to :

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asstt. Registrar, ITAT, New Delhi